

ORISSA HIGH COURT**FILING REPORT AS ON :23/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002617/2020	PINKY MEHERE VS STATE OF ODISHA	MANAS CHAND VS	AINTHAPALI /94 /2020 () //
2	BLAPL/0002618/2020	BABLU PRASAD SAHU @ SAHA VS STATE OF ODISHA	MANAS CHAND VS	SAMBALPUR TOWN /395 /2019 () //
3	BLAPL/0002619/2020	GANDIA GARADA @ ENDY @ MUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /103 /2019 () //
4	BLAPL/0002620/2020	CHABILA SAINSA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARLAKHEMUNDI /8 /2020 () //
5	BLAPL/0002621/2020	BABULA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /62 /2015 () //
6	BLAPL/0002622/2020	LIPU DAS VS STATE OF ODISHA	RADHIKA RANJAN BYHATTACHARYA VS	JAJPUR TOWN /376 /2019 () //
7	BLAPL/0002623/2020	SANKAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /306 /2019 () //
8	BLAPL/0002624/2020	TUNA PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /44 /2020 () //
9	BLAPL/0002625/2020	ASHOK SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /466 /2019 () //
10	BLAPL/0002626/2020	TUBUL @ ASIT DASH VS STATE OF ODISHA	UMAKANTA MISHRA VS	KUAKHIA /298 /2019 () //
11	BLAPL/0002627/2020	LALA @ SAHID AKHTAR VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BRAHMANITARANG /43 /2020 () //

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12	BLAPL/0002628/2020	ASISH KUMAR DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BADAMBADI /31 /2020 () //
13	BLAPL/0002629/2020	DAINI NAHAK @ DAINI NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /273 /2019 () //
14	BLAPL/0002630/2020	BABUJI BENYA @ SACHIN VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	KODINGA /114 /2019 () //
15	BLAPL/0002631/2020	SUKANTA MAHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /210 /2018 () //
16	BLAPL/0002632/2020	SUNIL KUMAR NAYAK @ SULTAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /231 /2017 () //
17	BLAPL/0002633/2020	SANATAN PRADHAN @ LANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /32 /2018 () //
18	BLAPL/0002634/2020	MUKUNDA NAYAK VS STATE OF ODISHA	DEBASIS SAHU VS	MATHILI /12 /2020 () //
19	BLAPL/0002635/2020	SIBARAM GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /103 /2019 () //
20	BLAPL/0002636/2020	LAMBU HARJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	NARLA /02 /2014 () //
21	BLAPL/0002637/2020	AJAYA PANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	GOLAMUNDA /125 /2017 () //
22	BLAPL/0002638/2020	KALIA NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHAIRA /285 /2019 () //
23	BLAPL/0002639/2020	RAJENDRA PRADHAN	SATYABRATA PANDA	PATTAPUR (ASKA) /11 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002640/2020	VIBHUTEE KUMAR GUPTA	PARTHA SARATHI NAYAK	BANDOMUNDA /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002641/2020	RAGHUNATHA BAG @ TINCHU	B.B.ROUTRAY	AMBABHONA /144 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002642/2020	JAGA PUJARI	PRASANTA KUMAR NANDA	MATHILI /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002643/2020	BANTY @ BANTI BADAPANDA	B.B.ROUTRAY	AMBABHONA /144 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002644/2020	SIBARAM PANDA	ALOK KUMAR PANDA	ASKA /466 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002645/2020	CHANDRA SEKHAR CHAND	B.B.ROUTRAY	AMBABHONA /144 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002646/2020	TADAKA @ MAHESWAR PRADHAN	JYOTIRMAYA SAHOO	SAHID NAGAR P.S. /32 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002647/2020	MADHI MUKA	PRASANTA KUMAR NANDA	KALIMELA /29 /2014
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002648/2020	MASHA RAITA	B.R.TRIPATHY	R.UDAYAGIRI /123 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002649/2020	PRABHAKAR PRADHAN @ NAGABALLI	B.R.TRIPATHY	PARLAKHEMUNDI /08 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	CONTC/0001268/2020	JAYANTI NAIK	ADV.	//
		VS	VS	()

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35	CONTC/0001269/2020	DR. MONA SHARMA SANKARSAN MUDULI VS	ADV. VS	// // ()
36	CONTC/0001270/2020	PROP. AMULYA KU.PUROHIT JHARANA NAYAK VS	ADV. VS	// // ()
37	CONTC/0001271/2020	ASHOK KUMAR BEHERA SRIMATI RANA VS	ADV. VS	// // ()
38	CONTC/0001272/2020	JYOTI RANJAN PRADHAN SUNIL KUMAR DHANUKA VS	SITIKANT MISHRA VS	// // ()
39	CONTC/0001273/2020	SUNIL KUMAR LOHANI SRIKANTA MOHAPATRA VS	ADV. VS	// // ()
40	CONTC/0001274/2020	BIRANCHI NARAYAN MOHANTY PARSURAM JENA VS	ADV. VS	// // ()
41	CONTC/0001275/2020	RAMASIS HAZARA BASANTI BISWAL VS	ABHIMANYU PARIDA VS	// // ()
42	CONTC/0001276/2020	BHABANI SANKAR CHAINI ANUSUYA MALLICK VS	ABHIMANYU PARIDA VS	// // ()
43	CRLA/0000245/2020	BHABANI SHANKAR CHAYANI SUBASH CH.KHUNTIA @ SUBASH CHANDRA KHUNTIA VS	RUENDRA N.ROUT VS	KUAKHIA /68 /2020 ()
44	CRLA/0000246/2020	STATE OF ODISHA BIKRAM GOMANGO VS	B.R.TRIPATHY VS	// // ()
45	CRLA/0000247/2020	STATE OF ODISHA ARJUN BHOI VS	SUBODH KUMAR MOHANTY VS	// // / /0 ()
		STATE OF ODISHA		//

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46	CRLA/0000248/2020	JAGADISH SANKAR PATTANAIK VS STATE OF ODISHA	B.R.TRIPATHY VS	PARLAKHEMUNDI /99 /2010 () //
47	CRLMC/0000937/2020	MANAS RANJAN SAHOO VS STATE OF ORISSA	KARUNAKAR GAYA VS	/ /0 () //
48	CRLMC/0000938/2020	RAJESH KU.NAIK VS STATE OF ORISSA	SANJAY KUMAR DAS (2) VS	LAIKERA /27 /2020 () //
49	CRLMC/0000939/2020	SUMANTA KU.SAHOO VS STATE OF ORISSA	BHARAT JALLI VS	/ /0 () //
50	CRLMC/0000940/2020	MAYA NAYAK VS STATE OF ODISHA	TRILOCHAN NANDA VS	RAYAGADA TOWN /258 /2019 () //
51	CRLMC/0000941/2020	JAWED AKHTAR KHAN VS STATE OF ORISSA	BHARAT JALLI VS	BARI /53 /2011 () //
52	CRLMC/0000942/2020	DEBASMITA SAMANTARAY VS STATE OF ODISHA	K.P.MISHRA VS	SPL.TASK FORCE /7 /2019 () //
53	CRLMP/0000461/2020	PRIYAMBADA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
54	CRLMP/0000462/2020	BASANTA KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
55	CRLMP/0000463/2020	BIPLABA KESHARI PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
56	CRLMP/0000464/2020	KRUSHNA CHANDRA JENA VS STATE OF ORISSA	BYOMAKESH TRIPATHY VS	/ /0 () //
57	CRLMP/0000465/2020	BANITA RANA	BYOMAKESH TRIPATHY	/ /0

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		VS	VS	()
58	CRLMP/0000466/2020	STATE OF ORISSA TRINATH MANTRI	MANORANJAN ACHARYA	// / /0
		VS	VS	()
59	CRLMP/0000467/2020	STATE OF ODISHA MAHESWAR MAJHI	SUSHANTA KUMAR JOSHI	// / /0
		VS	VS	()
60	CRLMP/0000468/2020	S.P, BOLANGIR NUSRAT FATMA	DEVASHIS PANDA	// / /0
		VS	VS	()
61	CRLREV/0000231/2020	STATE OF ODISHA SURESH CHANDRA SAHOO	SALAUDDIN KHAN	// SPL.TASK FORCE /15 /2019
		VS	VS	()
62	CRLREV/0000232/2020	STATE OF ODISHA SURYA NARAYAN MALLICK	H.N.MOHAPATRA	// / /0
		VS	VS	()
63	CRLREV/0000233/2020	SUBHADRA PRADHAN SATYANARAYAN SWAIN	DEEPALI MAHAPATRA	// / /0
		VS	VS	()
64	CRP/0000007/2020	STATE OF ODISHA HARIHAR SAHOO	BASUDEV MISHRA	// / /
		VS	VS	()
65	FAO/0000452/2020	GITANJALI SAHOO @ MOHANTY THE MANAGER (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	ASSURANCE CO. LTD.	// / /
		VS	VS	()
66	FAO/0000453/2020	KANCHANA BEHERA UNION OF INDIA	SUDHIR KUMAR PATRA	// / /
		VS	VS	()
67	FAO/0000454/2020	GENERAL MANAGER, KALAMBODI YARD MUMBAI DIVISION, CENTRAL RAILWAY, MUMBAI MANORANJAN SAMAL	PRASANTA KUMAR MOHANTY	// / /
		VS	VS	()
68	FAO/0000455/2020	STATE OF ODISHA NIRANJAN DAS	PRASANTAS KUMAR MOHANTY	// / /
		VS	VS	()

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69	FAO/0000456/2020	STATE OF ODISHA TEJRAJ SAHU VS	PRASANTA KUMAR MOHANTY VS	// // 0
70	FAO/0000457/2020	STATE OF ODISHA SITARAM BISOYI VS	GAJENDRA NATH ROUT VS	// // 0
71	FAO/0000458/2020	UNION OF INDIA RANJAN KU.PATRA VS	GAJENDRANATH ROUT VS	// // 0
72	FAO/0000459/2020	UNION OF INDIA BHIKARI CHARAN SAHOO VS	GAJENDRANATH ROUT VS	// // 0
73	FAO/0000460/2020	UNION OF INDIA M/S. FUTURE GNEERALI INSURANCE CO. LTD VS	DADAM ALI KHAN VS	// // 0
74	MACA/0000252/2020	SUPA PRADHAN MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD.	SANJAY K. KUMAR SARANGI VS	// // 0
75	MACA/0000253/2020	SURYAKANTI CHHOTRAY THE BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD.	HEM CHAND VS	// // 0
76	MACA/0000254/2020	ANJALI KHORA NATIONAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // 0
77	MACA/0000255/2020	RABINDRA KU.ROUT SUSANTA SETHI VS	PRADEEP KUMAR MISHRA VS	// // 0
78	MACA/0000256/2020	BHAGIRATHI PRADHAN DASARATHI BALIARSINGH VS	PRADEEP KUMAR MISHRA VS	// // 0
79	MACA/0000257/2020	MANOJ PRADHAN THE DIVISIONAL MANAGER, (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD. VS	ABINAV KISHOR VS	// // 0
		SONALI SAHOO		//

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80	MACA/0000258/2020	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD. VS ASTAMANI LIMA	SUBRAT SAIPATHY VS	// 0 //
81	MACA/0000259/2020	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD. VS HARSAMOHAN PAL	SUBRAT SAIPATHY VS	// 0 //
82	MACA/0000260/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS PRAVABATI BISWAL	SUBRAT SAIPATHY VS	// 0 //
83	MATA/0000055/2020	LALIT NARAYAN PANDA VS SARITA KAR @ PANDA	BASUDEV BARIK VS	// 0 //
84	RSA/0000113/2020	BHABANI SHANKAR PANIGRAHI VS STATE OF ODISHA	M.BALAKRISHNA RAO VS	// 0 //
85	RSA/0000114/2020	MINAKETAN LENKA VS NATABAR PRADHAN	JITENDDRA KUMAR SAMANTARAY VS	// 0 //
86	RSA/0000115/2020	P. SRINIVAS RAO VS DASARI KALAVATHI	BIRAJA PRASANNA DAS VS	// 0 //
87	RVWPET/0000212/2020	NRUSINGHA BEHERA@NRUSINGHA CHARAN BEHERA VS BHAGYADHAR BEHERA	BEHERA DHAR BAUG VS	// 0 //
88	WA/0000212/2020	ANUPAMA KHATAI VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
89	WA/0000213/2020	MANAGING DIRECTOR,O.F.D.C. LTD. VS BIBEKANANDA MISHRA	SANTOSH KUMAR PATTNAIK VS	// 0 //
90	WA/0000214/2020	RAMAKANTA NAIK VS STATE OF ODISHA	TUNA SAHOO VS	// 0 //
91	WP(C)/0010912/2020	SUDHIR KUMAR BEHERA	SURYAKANTA DASH	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0010913/2020	SAHADEV SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0010914/2020	RAHIMUDIN KHAN	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0010915/2020	GOPAL KRUSHNA NAYAK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0010916/2020	MEGHANADA PALEI	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0010917/2020	SASMITA DEY	SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0010918/2020	ARTATRANA MOHAPATRA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0010919/2020	BISHNUPRIYA DAS	NARENDRA KUMAR SAHOO	//
		VS	VS	0
		THE CHIEF MANAGER ALLAHABAD BANK		//
99	WP(C)/0010920/2020	KRUSHNA CHANDRA SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0010921/2020	BARENDRA SAHOO	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0010922/2020	BISWANATH NAYAK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0010923/2020	ASHISH KUMAR MOHANTY	SURYAKANTA DASH	//
		VS	VS	0

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103	WP(C)/0010924/2020	STATE OF ODISHA BISHNU PRIYA NAYAK VS	ARUN KUMAR ACHARYA VS	// // 0
104	WP(C)/0010925/2020	STATE OF ODISHA AJAY KUMAR PATRA VS	SRIKAR KUMAR RATH VS	// // 0
105	WP(C)/0010926/2020	STATE OF ODISHA RADHASHYAM BEHERA VS	SURYAKANTA DASH VS	// // 0
106	WP(C)/0010927/2020	STATE OF ODISHA ARUN KUMAR DHAL VS	SRIKAR KUMAR RATH VS	// // 0
107	WP(C)/0010928/2020	STATE OF ODISHA RAJENDRA GHOSE VS	SURYAKANTA DASH VS	// // 0
108	WP(C)/0010929/2020	STATE OF ODISHA SATYANARAYAN DHAL VS	SURYAKANTA DASH VS	// // 0
109	WP(C)/0010930/2020	STATE OF ODISHA SHYAMA NARAYAN DASH VS	MAHENDRA KUMAR DAS VS	// // 0
110	WP(C)/0010931/2020	STATE OF ODISHA RAMANATH PANDA VS	SRIKAR KUMAR RATH VS	// // 0
111	WP(C)/0010932/2020	STATE OF ODISHA HARIHAR MOHAPATRA VS	SURYAKANTA DASH VS	// // 0
112	WP(C)/0010933/2020	STATE OF ODISHA SANTANU KUMAR DHAL VS	MAHENDRA KUMAR DAS VS	// // 0
113	WP(C)/0010934/2020	STATE OF ODISHA GADADHAR PATRA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// // 0 //

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114	WP(C)/0010935/2020	JEMAMANI PAL VS STATE OF ODISHA	MAHENDRA KUMAR DAS VS	// 0 //
115	WP(C)/0010936/2020	SAROJINI TRIPATHY VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
116	WP(C)/0010937/2020	SIBA SANKAR SWAIN VS STATE OF ODISHA	PITAMBAR PRUSTY VS	// 0 //
117	WP(C)/0010938/2020	ARUN KUMAR ROUT VS STATE OF ODISHA	MAHENDRA KUMAR DAS VS	// 0 //
118	WP(C)/0010939/2020	BANSIDHAR SWAIN VS STATE OF ODISHA	B.S.PANIGRAHI VS	// 0 //
119	WP(C)/0010940/2020	DHANANJAY JENA VS STATE OF ODISHA	MANOJ KU.PANDA VS	// 0 //
120	WP(C)/0010941/2020	PRAFULLA KUMAR PANDA VS PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA	A.PATTANAİK VS	// 0 //
121	WP(C)/0010942/2020	PRAFULLA KUMAR PANDA VS STATE OF ORISSA	A.PATTNAİK VS	// 0 //
122	WP(C)/0010943/2020	NANDA KISHOR PAL VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
123	WP(C)/0010944/2020	SANTOSH KUMAR RATH VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
124	WP(C)/0010945/2020	PRADIP KUMAR JENA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
125	WP(C)/0010946/2020	ASHOK KUMAR MANDAL	RAMAKANTA SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0010947/2020	SUPRITI MOHANTY	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0010948/2020	NRUSINGH CHARAN DAS	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0010949/2020	JASHOBANTA KUMAR NAYAK	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
129	WP(C)/0010950/2020	SANJUKTA KUMARI DASH	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//
130	WP(C)/0010951/2020	BIJAY KUMAR DASH	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
131	WP(C)/0010952/2020	SARAT KUMAR PARIDA	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
132	WP(C)/0010953/2020	SURENDRA KUMAR PATRA	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//
133	WP(C)/0010954/2020	LAXMIDHAR MAHARANA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA3		//
134	WP(C)/0010955/2020	PRATAP CHANDRA MOHANTY	S.K.NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0010956/2020	PRAKASH KUMAR SAHU	PRAMOD RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0010957/2020	JAGANNATH NAYAK	CHITTARANJAN PATTNAIK	//
		VS	VS	0

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137	WP(C)/0010958/2020	STATE OF ODISHA SUDHANSU SEKHAR SAHU VS	SIDHESWAR MALLIK VS	// // 0
138	WP(C)/0010959/2020	STATE OF ORISSA SARAPANCH MAHASANGHA VS	S.P.DAS VS	// // 0
139	WP(C)/0010960/2020	STATE OF ODISHA BIDYADHAR NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
140	WP(C)/0010961/2020	STATE OF ODISHA BHABANI SANKAR LENKA VS	SHASHI BHUSAN JENA VS	// // 0
141	WP(C)/0010962/2020	COLLECTOR, BALASORE BIKRAM DEBA MISHRA VS	PRASANTA KUMAR NANDA VS	// // 0
142	WP(C)/0010963/2020	STATE OF ODISHA HRUSHIKESH PANDA VS	SHASHI BHUSAN JENA VS	// // 0
143	WP(C)/0010964/2020	STATE OF ODISHA NIKUNJA KISHORE SAMANTARAY VS	SATYAJIT MUKHERJEE VS	// // 0
144	WP(C)/0010965/2020	THE COLLECTOR CUTTACK LHG METAL TWO PVT. LTD. VS	SASWAT KUMAR ACHARYA VS	// // 0
145	WP(C)/0010966/2020	REGIONAL PROVIDENT FUND COMMISSIONER IL, ROURKELA M/S. EMERALD MINERAL EXIM PVT.LTD VS	KAJAL SAHOO VS	// // 0
146	WP(C)/0010967/2020	DHANALAXMI BANK LTD M/S. ORISSA STEVEDORES LTD VS	KAJAL SAHOO VS	// // 0
147	WP(C)/0010968/2020	DESIGNATED COMMITTEE CENTRAL GST AND CUSTOMS BASANTI SAMAL VS	SUSHANTA KUMAR MISHRA VS	// // 0
		STATE OF ORISSA		//

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148	WP(C)/0010969/2020	NARAYAN BHUYAN VS STATE OF ODISHA	PRABIR KU.DAS VS	// 0 //
149	WP(C)/0010970/2020	LAGNAJIT DAS VS UNION OF INDIA	MINA KUMARI DAS VS	// 0 //
150	WP(C)/0010971/2020	SURJA KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
151	WP(C)/0010972/2020	NRUSINGHA CHARAN MALLICK VS THE ADDL.DISTRICT MAGISTRATE KALINGA NAGAR CUM ADMINISTRATOR	SUBASH CHANDRA PRADHAN VS	// 0 //
152	WP(C)/0010973/2020	SURESH CHANDRA NANDA VS STATE OF ODISHA	BRAJARAJ PRUSTY VS	// 0 //
153	WP(C)/0010974/2020	TAPAN KUMAR SAHA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
154	WP(C)/0010975/2020	KALANDI CHARAN SAHOO VS STATE OF ODISHA	BRAJARAJ PRUSTY VS	// 0 //
155	WP(C)/0010976/2020	BICHITRANANDA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
156	WP(C)/0010977/2020	PRASANNA BEHERA VS STATE OF ODISHA	J.K.MISHRA (2) VS	// 0 //
157	WP(C)/0010978/2020	M/S. SANTOSH KUMAR KHANDELWAL VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
158	WP(C)/0010979/2020	BRUNDABAN SAHOO VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
159	WP(C)/0010980/2020	TANA MURMU	PRASANTA KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0010981/2020	HRUSHIKESHA KANDI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0010982/2020	DEBENDRA SWAIN	ANJAN KUMAR JENA	//
		VS	VS	0
		LAND REFORMS COMMISSIONER		//
162	WP(C)/0010983/2020	SOUMENDRA KU.MOHAPATRA @ SOUMENDRA KUMAR MOHAPATRA	BIKUM PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0010984/2020	SHIVA PRASAD SAMAL	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0010985/2020	SAMBHUNATH JENA	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR, JAJPUR		//
165	WP(C)/0010986/2020	NARAYAN NAYAK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVERNMENT		//
166	WP(C)/0010987/2020	PRASANTA KUMAR PANDA	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0010988/2020	GUNANIDHI SAHOO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0010989/2020	MINI NAYAK	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0010990/2020	PRAMOD KUMAR SINGH	SATYANARAYAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0010991/2020	PRASAD KUMAR SAHOO	MANAS PATI	//
		VS	VS	0

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FILING REPORT AS ON :23/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0010992/2020	STATE OF ORISSA MOHAN BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0
172	WP(C)/0010993/2020	STATE OF ODISHA PATITAPABAN DAS VS	MANAS PATI VS	// // 0
173	WP(C)/0010994/2020	STATE OF ORISSA SWADHIN KUMAR RAY VS	BIJAY KUMAR ROUT VS	// // 0
174	WP(C)/0010995/2020	AUTHORISED OFFICER BANK OF BARODA BANAMALI DAS VS	MANAS PATI VS	// // 0
175	WP(C)/0010996/2020	STATE OF ORISSA SAMIRAN MAITY VS	ANURAGA MOHAPATRA VS	// // 0
176	WP(C)/0010997/2020	SUPERINTENDENT OF POLICE, BHADRAK GANESH CHANDRA BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0
177	WP(C)/0010998/2020	STATE OF ODISHA ADARSHA KUMAR PATTANAYAK VS	MONOMOY BASU VS	// // 0
178	WP(C)/0010999/2020	UNION OF INDIA ARJUN SANDIL VS	SIDHARTHA DAS VS	// // 0
179	WP(C)/0011000/2020	COLLECTOR KEONJHAR GANESWAR JENA VS	PURUSOTTAM CHULI VS	// // 0
180	WP(C)/0011001/2020	STATE OF ODISHA AMIT KUMAR MUND VS	AMIYA KUMAR MISHRA2 VS	// // 0
181	WP(C)/0011002/2020	STATE OF ODISHA SAMABARI HANSDAH VS	BHOJARAJ SETH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0011003/2020	MANGULU CHARAN SOREN VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
183	WP(C)/0011004/2020	MEERA KUMARI VS STATE OF ODISHA	AMIYA KUMAR MISHRA 2 VS	// 0 //
184	WP(C)/0011005/2020	RUPAK KUMAR TUDU VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
185	WP(C)/0011006/2020	NARAYAN MURMU VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
186	WP(C)/0011007/2020	MADHUSMITA PRADHAN VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
187	WP(C)/0011008/2020	TRINATH JENA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
188	WP(C)/0011009/2020	NARAYAN SARDHAR VS UNION OF INDIA	BHOJRAJ SETH VS	// 0 //
189	WP(C)/0011010/2020	BIJAY KUMAR CHARCHI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
190	WP(C)/0011011/2020	PRAFULLA KUMAR ROUT VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
191	WP(C)/0011012/2020	UMAKANTA BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
192	WP(C)/0011013/2020	SUBAL CHANDRA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
193	WP(C)/0011014/2020	NARAYAN MALIK	GOPAL KRUSHNA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0011015/2020	SATRUGHNA PRUSTY	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0011016/2020	SUSHANTA KUMAR BEHERA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0011017/2020	PITABAS MALIK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0011018/2020	GOKULANANDA MALIK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0011019/2020	PURUSOTTAM DAS	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0011020/2020	ARUN KUMAR DAS	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0011021/2020	ALEKH CHANDRA BISWAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0011022/2020	KARUNAKAR JENA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0011023/2020	BISHNU CHARAN BARIK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0011024/2020	PITAMBAR SAHOO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0011025/2020	HARIHAR SAMAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0011026/2020	STATE OF ODISHA RAMA CHANDRA JENA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
206	WP(C)/0011027/2020	STATE OF ODISHA PRAMOD KUMAR DORA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
207	WP(C)/0011028/2020	STATE OF ODISHA SURENDRA DHAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
208	WP(C)/0011029/2020	STATE OF ODISHA PARAMESWAR NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
209	WP(C)/0011030/2020	STATE OF ODISHA NARENDRA SAMAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
210	WP(C)/0011031/2020	STATE OF ODISHA RABINDRA BEHERA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
211	WP(C)/0011032/2020	STATE OF ODISHA BHASKAR ARUKHA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
212	WP(C)/0011033/2020	STATE OF ODISHA BIJAY KUMAR CHARCHI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
213	WP(C)/0011034/2020	STATE OF ODISHA NARSINGH MALLIK VS	A.PATTANAIK VS	// // 0
214	WP(C)/0011035/2020	AUTHORIZEDS OFFICER BANK OF INDIA PRAMOD KUMAR SAHOO VS	A.PATNAIK VS	// // 0
215	WP(C)/0011036/2020	STATE OF ODISHA CHANDRASEKHAR MOHAPATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0011037/2020	RAMAKRISHNA SAHU VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
217	WP(C)/0011038/2020	MANORANJAN MOHAPATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
218	WP(C)/0011039/2020	JUBARAJ MAHALA VS CHIEF MANAGER CUM AUTHORIZED OFFICER	PRANAB KUMAR SAMANTRAY VS	// 0 //
219	WP(C)/0011040/2020	MAYADHAR PANDA VS COLLECTOR, BALASORE	SHASHI BHUSAN JENA VS	// 0 //
220	WP(C)/0011041/2020	BHABANI SANKAR LENKA VS COLLECTOR, BALASORE	SHASHI BHUSAN JENA VS	// 0 //
221	WP(C)/0011042/2020	SARBESWAR SAHU VS THE APPEAL COMMITTEE HIGH COURT OF ORISSA	U.C.MISHRA VS	// 0 //
222	WP(C)/0011043/2020	GOPAL CHANDRA DALABEHERA VS COLLECTOR KANDHAMAL	ARUN KUMAR ACHARYA VS	// 0 //
223	WP(C)/0011044/2020	PRASANTA ACHARYA VS COLLECTOR, BALASORE	SHASHI BHUSAN JENA VS	// 0 //
224	WP(C)/0011045/2020	CHIEF MANAGER CUM AUTHORISED OFFICER VS COLLECTOR,PURI	SUBBRAT MISHRA VS	// 0 //
225	WP(C)/0011046/2020	BIJAYA KUMAR ACHARYA VS COLLECTOR, BALASORE	SHASHI BHUSAN JENA VS	// 0 //
226	WP(C)/0011047/2020	KIRANBALA SWAIN VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
227	WP(C)/0011048/2020	GOPAL CHARAN SAHOO	SHASHI BHUSAN JENA	//

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FILING REPORT AS ON :23/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0011049/2020	ANIMA SORENG	SEVATI SOREN	//
		VS	VS	0
		UNION OF INDIA		//
229	WP(C)/0011050/2020	AMULYA KUMAR BALIARSINGH	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
230	WP(C)/0011051/2020	PRIYANKANATA JENA	TAPAN JYOTI PANI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0011052/2020	JOGINDRA NATH GOUDA	KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0011053/2020	BIDYADHAR NAYAK	TAPAN JYOTI PANI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0011054/2020	MRUTYUNJAY PANDIT	TAPAN JYOTI PANI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0011055/2020	MAITRI ACHARIYA	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0011056/2020	JNANARANJAN NAYAK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0011057/2020	PRAFULLA CHANDRA BEHERA	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0011058/2020	FAKIR CHARAN SAHOO	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0011059/2020	PRAVAKAR PRADHAN	H.N.MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0011060/2020	STATE OF ODISHA ANADI CHARAN RAY VS	GOPAL KRUSHNA MOHANTY VS	// // 0
240	WP(C)/0011061/2020	STATE OF ODISHA RABINDRA MUDULI VS	H.N.MOHAPATRA VS	// // 0
241	WP(C)/0011062/2020	STATE OF ODISHA JAYARAM SENAPATI VS	GOPAL KRUSHNA MOHANTY VS	// // 0
242	WP(C)/0011063/2020	STATE OF ODISHA SUBHASH CHANDRA LENKA VS	GOPAL KRUSHNA MOHANTY VS	// // 0
243	WP(C)/0011064/2020	STATE OF ODISHA SURATHA KUMAR ROUT VS	GOPAL KRUSHNA MOHANTY VS	// // 0
244	WP(C)/0011065/2020	STATE OF ODISHA NIKUNJA KISHORE ROUT VS	SHISHIR KUMRA SWAWIN VS	// // 0
245	WP(C)/0011066/2020	STATE OF ODISHA SAILENDRA BEHURIA VS	GOPAL KRUSHNA MOHANTY VS	// // 0
246	WP(C)/0011067/2020	STATE OF ODISHA SACHINDRA BEHURIA VS	GOPAL KRUSHNA MOHANTY VS	// // 0
247	WP(C)/0011068/2020	STATE OF ODISHA KAMAL KUMAR DASH VS	MIHIR SEKHAR SAHOO VS	// // 0
248	WP(C)/0011069/2020	STATE OF ODISHA BISWAMBAR TARAI VS	GOPAL KRUSHNA MOHANTY VS	// // 0
249	WP(C)/0011070/2020	STATE OF ODISHA MAHINDRA @ MAHINDRA FINANCIAL SERVICES LTD VS STATE TRANSPORT AUTHORITY,CUTTACK	DEEPA DEEPA PAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0011071/2020	PURNA CHANDRA PARIJA VS M/S CANARA BANK, CUTTACK	ALEKH CHANDRA MOHANTY VS	// 0 //
251	WP(C)/0011072/2020	PRATAP KUMAR DAS VS THE STATE OF ORISSA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0011073/2020	LOCHANA KUMAR PRATAP SINGH VS THE STATE OF ORISSA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
253	WP(C)/0011074/2020	GOUTAM RANA VS THE STATE OF ORISSA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0011075/2020	MANGA TIRKEY VS THE STATE OF ORISSA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
255	WP(C)/0011076/2020	BIJAYA KUMAR SAHOO VS THE STATE OF ODISHA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
256	WP(C)/0011077/2020	MAHESH KUMAR PALTASINGH VS THE STATE OF ODISHA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
257	WP(C)/0011078/2020	AMEER KUMAR BEHERA VS THE STATE OF ORISSA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
258	WP(C)/0011079/2020	SECURITY SOLUTION SERVICES VS INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH	ALOK PRASAD NANDA VS	// 0 //
259	ABLAPL/0004214/2020	JANHI SETHI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /174 /2016 0 //
260	ABLAPL/0004215/2020	NARMADA MOHARANA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /79 /2020 0 //
261	ABLAPL/0004216/2020	GANGADHAR CHALAN	SATYANARAYAN MISHRA	MATHILI /85 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0004217/2020	RAMA PANGI	SATYANARAYAN MISHRA	ORKEL /36 /2017
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0004218/2020	SANJAY BEHERA	S.P.DASH	SORO /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0004219/2020	KAILASH CHANDRA MOHANTY	PRADEEP KUMAR DAS	MANGALPUR /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0004220/2020	HARE KRUSHNA JENA	PRADEEP KUMAR DAS	TIHIDI /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0004221/2020	GOPAL KRISHNA DEEP	TUKUNA KU MISHRA	JHARIGAM /47 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0004222/2020	DHANU MALLICK	BICHITRA NARAYAN SATAPATHY	KUJANGA /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0004223/2020	PRADIP KUMAR SAHU	D.R.NANDA	BOLANGIR TOWN /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0004224/2020	PRAMOD PATEL	ANANTA PRASAD MISHRA	MAHULPALI /158 /2019
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0004225/2020	SUDIPTO PALLAV BISWAS	SUSANTA BARAL	MARKAT NAGAR /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0004226/2020	MANTU @ TITU @ BIRANCHI NARAYAN DAS ARIJEET MISHRA		FATEGARH /21 /2019
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0004227/2020	ARUN KUMAR SAHOO	APARESH BHOI	BALIAPAL /65 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0004228/2020	STATE OF ODISHA FAGUA @ PHAGU CHARAN KHATUA VS	PRASANTA KUMAR MISHRA VS	// CAPITAL P.S. /111 /2020 ()
274	ABLAPL/0004229/2020	STATE OF ODISHA RAJKISHORE BEHERA VS	ARIJEET MISHRA VS	// FATEGARH /21 /2019 ()
275	ABLAPL/0004230/2020	STATE OF ODISHA BRAJA DAS @ BRAJABANDHU DAS VS	ARIJEET MISHRA VS	// FATEGARH /21 /2019 ()
276	ABLAPL/0004231/2020	STATE OF ODISHA ARSHANTA SENAPATI VS	ARIJEET MISHRA VS	// ANGUL TOWN /617 /2018 ()
277	ABLAPL/0004232/2020	STATE OF ODISHA MD.KHALIL VS	BASUDEV MISHRA VS	// NABARANGAPUR TOWN /62 /2020 ()
278	ABLAPL/0004233/2020	STATE OF ODISHA MANSAI HARIJAN @ CHIRIKI HARIJAN VS	BASUDEV MISHRA VS	// KOSAGUMUDA /47 /2019 ()
279	ABLAPL/0004234/2020	STATE OF ODISHA PRADYUMNA KUMAR DASH VS	SIDHARTHA DAS VS	// AUL /68 /2020 ()
280	ABLAPL/0004235/2020	STATE OF ODISHA BRAHMACHARI NAYAK VS	P.K.MAHARAJ VS	// KHANDAPARA /81 /2020 ()
281	ABLAPL/0004236/2020	STATE OF ODISHA SATISH TIWARI @ MUKESH TIWARI VS	TRILOCHAN NANDA VS	// LAKHANA /67 /2019 ()
282	ABLAPL/0004237/2020	STATE OF ODISHA RABINARAYAN GOUDA VS	SAROJ KUMAR PADHY VS	// BOIPARIGUDA /34 /2020 ()
283	ABLAPL/0004238/2020	STATE OF ODISHA PRAFULLA ROUT VS STATE OF ODISHA	PRAFULLA KU BISWAL VS	// RAJKANIKA /59 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0004239/2020	DHUBALESWAR BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PUINTALA /13 /2020 () //
285	ABLAPL/0004240/2020	ARSUL PATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /361 /2018 () //
286	ABLAPL/0004241/2020	MANAS NAHAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /25 /2020 () //
287	ABLAPL/0004242/2020	JEEBAN JYOTI ROUT VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHANTAPADA /99 /2020 () //
288	ABLAPL/0004243/2020	JAGABANDHU BARIK VS STATE OF ODISHA	SURENDRA KU BISWAL VS	DHUSURI /11 /2019 () //
289	ABLAPL/0004244/2020	NIRANJAN DURIA VS STATE OF ODISHA	DEBASIS SAHU VS	POTTANGI /26 /2020 () //
290	ABLAPL/0004245/2020	SATRUGHANA @ SURAT MAHAKUD VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	DHARMASALA /102 /2020 () //
291	ABLAPL/0004246/2020	KISHORE MALIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BHADRAK RURAL /131 /2020 () //
292	ABLAPL/0004247/2020	SIBENDRA SAMANTARAY VS STATE OF ODISHA	A.PATTANAİK VS	JATNI P.S. /145 /2020 () //
293	ABLAPL/0004248/2020	BASANTA SAHU @ BABULI SAHU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHAIRA /47 /2020 () //
294	ABLAPL/0004249/2020	ASHISH KUMAR DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	BASTA /450 /2019 () //
295	ABLAPL/0004250/2020	MAHENDRA CHAMPIYA	UMAKANTA BARIK	BISRA /66 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0004251/2020	SHISHIR TAMSOY	DHIRENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0004252/2020	ACHUTA SAHOO	PARTHA SARATHI NAYAK	NAKTIDEUL /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0004253/2020	NIRANJAN JENA	SURENDRA KUMAR BISWAL	JAJPUR TOWN /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0004254/2020	BISWAJIT MOHARANA	DEBENDRA DHAR	RASOL /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0004255/2020	SURENDRA SWAIN	H.N.MOHAPATRA	RAMACHANDI /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0004256/2020	RADHASHYAM SWAIN	PARTHA SARATHI NAYAK	JAJPUR TOWN /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0004257/2020	PRADEEP KUMAR NAYAK @ PRADEEP NAYAK	KLOK KUMAR PANDA	GOPALPUR /140 /2019
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0004258/2020	SOUMYA SARANGI @ SADANGI	ALOK KUMAR PANDA	KHARABEL NAGAR P.S. /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0004259/2020	MANU DURIA	PRASANTA KUMAR NANDA	POTTANGI /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0004260/2020	KUSUMA MALIK	ABHIJIT DAS	MARSHAGHAI /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0004261/2020	P.LABANYA @ P.LAVANYA@ LABANYA	B.R.TRIPATHY	RAYAGADA TOWN /84 /2020
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :23/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0004262/2020	STATE OF ODISHA JAYRAM BHOI VS	HIMANSHU BHUSAN DASH VS	// barpalli /13 /2019 ()
308	ABLAPL/0004263/2020	STATE OF ODISHA DEBASMITA SAMANTARAY VS	K.P.MISHRA VS	// SPL.TASK FORCE /7 /2019 ()
309	WPC(OAC)/0000083/2001	STATE OF ODISHA RAJANIKANTA JENA VS	M/S.B.K.BISWAL VS	// // ()
310	WPC(OAC)/0001145/1997	STATE OF ODISHA KUSUMBATI PRADHAN VS	M/S.MANOJ MISHRA VS	// // ()
311	CONTC(CPC)/0000219/2018	PROJECT ADMINISTRATOR, ITDA SAGARIKA PRAHARAJ VS PRADEEPTA KUMAR MOHAPATRA, IAS	L.K.MOHANTY VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :23/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	15/2020 CRP/7/2020	HARIHAR SAHOO-MP	BASUDEV MISHRA
2	62/2020 MATA/55/2020	LALIT NARAYAN PANDA-MP	BASUDEV BARIK
3	77/2020 CMAPL/184/2020	NATIONAL HYDROELECTRIC POWER CO LTD.-MP	M/S.S.S.RAO, B.K.MOHANTY
4	81/2020 CONTC/35/2020	ANANTA PR.PANDA-MP	M/S.A.B.PARIDA
5	130/2020 WPC(OAC)/83/2001	RAJANIKANTA JENA-MP	M/S.B.K.BISWAL
6	217/2020 RSA/63/2019	GOVIND AGRAWAL-MP	M/S.D.K.MISHRA
7	218/2020 RSA/115/2020	P. SRINIVAS RAO-MP	BIRAJA PRASANNA DAS
8	259/2020 BLAPL/6379/2019	BISWAMITRA KANHAR-MP	S.K.BHANJADEO
9	260/2020 BLAPL/2974/2018	ranjan kumar padhi-MP	ASIM AMITABH DASH , SRI ASHOK KUMAR MOHANTY
10	290/2020 CRLREV/132/2020	MD.NAWAS-MP	SAROJ KUMAR PADHY
11	291/2020 CRLREV/232/2020	SURYA NARAYAN MALLICK-MP	H.N.MOHAPATRA
12	292/2020 CRLREV/233/2020	SATYANARAYAN SWAIN-MP	DEEPALI MAHAPATRA
13	312/2020 WA/212/2020	ANUPAMA KHATAI-MP	ARIJEET MISHRA
14	313/2020 WA/213/2020	MANAGING DIRECTOR,O.F.D.C. LTD.-MP	SANTOSH KUMAR PATTNAIK
15	314/2020 WA/214/2020	RAMAKANTA NAIK-MP	TUNA SAHOO
16	325/2020 FAO/453/2020	UNION OF INDIA-MP	SUDHIR KUMAR PATRA
17	326/2020 FAO/454/2020	MANORANJAN SAMAL-MP	PRASANTA KUMAR MOHANTY
18	340/2020 CMP/252/2020	BANAMALI MISHRA-MP	SRIKANTA MAHUNTA
19	374/2020 RVWPET/212/2020	NRUSINGHA BEHERA@NRUSINGHA CHARAN BEHERA-MP	ANSHIDHAR BAUG
20	428/2020 MACA/253/2020	THE BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	K.M.MAHAHALI
21	429/2020 MACA/254/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
22	430/2020 MACA/255/2020	SUSANTA SETHI-MP	PRADEEP KUMAR MISHRA
23	431/2020 MACA/255/2020	SUSANTA SETHI-MP	PRADEEP KUMAR MISHRA
24	432/2020 MACA/256/2020	DASARATHI BALIARSINGH-MP	PRADEEP KUMAR MISHRA
25	433/2020 MACA/256/2020	DASARATHI BALIARSINGH-MP	PRADEEP KUMAR MISHRA
26	434/2020	UNIVERSAL SOMPO G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN

27	MACA/346/2019 435/2020	THE DIVISIONAL MANAGER, (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD.-MP	
28	MACA/257/2020 436/2020	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	SATPATHY
29	MACA/258/2020 437/2020	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	SATPATHY
30	MACA/259/2020 438/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	S.SATPATHY
31	MACA/122/2020 439/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	SATPATHY
32	MACA/260/2020 534/2020	SANDEEP KU.PRADHAN-MP	M/S.BHABANI SANKAR DAS
33	CRLA/192/2016 535/2020	BIKRAM GOMANGO-MP	B.R.TRIPATHY
34	CRLA/246/2020 536/2020	BIKRAM GOMANGO-MP	B.R.TRIPATHY
35	CRLA/246/2020 537/2020	NARASINGH NAYAK@NARASINGH NAYAK-MP	S.K.BHANJADEO
36	CRLA/235/2019 538/2020	LIPUN DEHURY@ LIPAN DEHURY-MP	M/S.PARTHA SARATHI NAYAK
37	CRLA/391/2017 539/2020	ARJUN BHOI-MP	SUBODH KUMAR MOHANTY
38	CRLA/247/2020 540/2020	ARJUN BHOI-MP	SUBODH KUMAR MOHANTY
39	CRLA/247/2020 541/2020	JAGADISH SANKAR PATTANAIK-MP	B.R.TRIPATHY
40	CRLA/248/2020 542/2020	JAGADISH SANKAR PATTANAIK-MP	B.R.TRIPATHY
41	CRLA/248/2020 542/2020	KATUAL@LAXMI KHATUA-MP	UMESH CHANDRA JENA
42	CRLMC/247/2020 543/2020	MANAS RANJAN SAHOO-MP	KARUNAKAR GAYA
43	CRLMC/937/2020 544/2020	RAJESH KU.NAIK-MP	SANJAY KUMAR DAS (2)
44	CRLMC/938/2020 545/2020	DEBASMITA SAMANTARAY-MP	K.P.MISHRA
45	CRLMC/942/2020 546/2020	KUMARI PATRA-MP	SATYA NARAYAN MISHRA
46	CRLMC/931/2020 4893/2020	SUDHIR KUMAR BEHERA-MP	SURYAKANTA DASH
47	WP(C)/10912/2020 4894/2020	SAHADEV SAHOO-MP	ARUN KUMAR ACHARYA
48	WP(C)/10913/2020 4895/2020	RAHIMUDIN KHAN-MP	SURYAKANTA DASH
49	WP(C)/10914/2020 4896/2020	GOPAL KRUSHNA NAYAK-MP	ARUN KUMAR ACHARYA
50	WP(C)/10915/2020 4897/2020	MEGHANADA PALEI-MP	ARUN KUMAR ACHARYA
51	WP(C)/10916/2020 4898/2020	SASMITA DEY-MP	SRIKAR KUMAR RATH
52	WP(C)/10917/2020 4899/2020	ARTATRANA MOHAPATRA-MP	ARUN KUMAR ACHARYA
53	WP(C)/10918/2020 4900/2020	BISHNUPRIYA DAS-MP	NARENDRA KUMAR SAHOO
54	WP(C)/10919/2020 4901/2020	KRUSHNA CHANDRA SAHOO-MP	ARUN KUMAR ACHARYA
55	WP(C)/10920/2020 4904/2020	BARENDRA SAHOO-MP	SURYAKANTA DASH
56	WP(C)/10921/2020 4905/2020	BISWANATH NAYAK-MP	ARUN KUMAR ACHARYA
57	WP(C)/10922/2020 4906/2020	ASHISH KUMAR MOHANTY-MP	SURYAKANTA DASH
	WP(C)/10923/2020		

58	4908/2020 WP(C)/10924/2020	BISHNU PRIYA NAYAK-MP	ARUN KUMAR ACHARYA
59	4909/2020 WP(C)/10925/2020	AJAY KUMAR PATRA-MP	SRIKAR KUMAR RATH
60	4910/2020 WP(C)/10926/2020	RADHASHYAM BEHERA-MP	SURYAKANTA DASH
61	4911/2020 WP(C)/10927/2020	ARUN KUMAR DHAL-MP	SRIKAR KUMAR RATH
62	4912/2020 WP(C)/10928/2020	RAJENDRA GHOSE-MP	SURYAKANTA DASH
63	4913/2020 WP(C)/10929/2020	SATYANARAYAN DHAL-MP	SURYAKANTA DASH
64	4914/2020 WP(C)/10930/2020	SHYAMA NARAYAN DASH-MP	MAHENDRA KUMAR DAS
65	4915/2020 WP(C)/10931/2020	RAMANATH PANDA-MP	SRIKAR KUMAR RATH
66	4916/2020 WP(C)/10932/2020	HARIHAR MOHAPATRA-MP	SURYAKANTA DASH
67	4917/2020 WP(C)/10934/2020	GADADHAR PATRA-MP	SRIKAR KUMAR RATH
68	4918/2020 WP(C)/10933/2020	SANTANU KUMAR DHAL-MP	MAHENDRA KUMAR DAS
69	4919/2020 WP(C)/10935/2020	JEMAMANI PAL-MP	MAHENDRA KUMAR DAS
70	4920/2020 WP(C)/10938/2020	ARUN KUMAR ROUT-MP	MAHENDRA KUMAR DAS
71	4921/2020 WP(C)/10939/2020	BANSIDHAR SWAIN-MP	B.S.PANIGRAHI
72	4922/2020 WP(C)/10940/2020	DHANANJAY JENA-MP	MANOJ KU.PANDA
73	4923/2020 WP(C)/16826/2015	SUHASINI RANSINGH-MP	M/S.BISWAJIT MOHANTY
74	4924/2020 WP(C)/10948/2020	NRUSINGH CHARAN DAS-MP	RAMAKANTA SAHOO
75	4925/2020 WP(C)/10955/2020	PRATAP CHANDRA MOHANTY-MP	S.K.NAYAK 2
76	4926/2020 WP(C)/10959/2020	SARAPANCH MAHASANGHA-MP	S.P.DAS
77	4927/2020 WP(C)/10961/2020	BHABANI SANKAR LENKA-MP	SHASHI BHUSAN JENA
78	4928/2020 WP(C)/10962/2020	BIKRAM DEBA MISHRA-MP	PRASANTA KUMAR NANDA
79	4929/2020 WP(C)/10963/2020	HRUSHIKESH PANDA-MP	SHASHI BHUSAN JENA
80	4930/2020 WP(C)/10965/2020	LHG METAL TWO PVT. LTD.-MP	SASWAT KUMAR ACHARYA
81	4931/2020 WP(C)/10966/2020	M/S. EMERALD MINERAL EXIM PVT.LTD-MP	KAJAL SAHOO
82	4932/2020 WP(C)/10968/2020	BASANTI SAMAL-MP	SUSHANTA KUMAR MISHRA
83	4933/2020 WP(C)/10967/2020	M/S. ORISSA STEVEDORES LTD-MP	KAJAL SAHOO
84	4934/2020 WP(C)/10972/2020	NRUSINGHA CHARAN MALLICK-MP	SUBASH CHANDRA PRADHAN
85	4935/2020 WP(C)/10977/2020	PRASANNA BEHERA-MP	J.K.MISHRA (2)
86	4936/2020 WP(C)/10978/2020	M/S. SANTOSH KUMAR KHANDELWAL-MP	PRABODHA CH. NAYAK
87	4937/2020 WP(C)/10981/2020	HRUSHIKESHA KANDI-MP	PRASANTA KUMAR MISHRA
88	4938/2020 WP(C)/10982/2020	DEBENDRA SWAIN-MP	ANJAN KUMAR JENA
89	4939/2020	SOUMENDRA KU.MOHAPATRA @ SOUMENDRA KUMAR MOHAPATRA	MOHAPATRA PRASANNA DAS

90	WP(C)/10983/2020 4940/2020	SHIVA PRASAD SAMAL-MP	PRASANTA KUMAR MISHRA
91	WP(C)/10984/2020 4941/2020	SAMBHUNATH JENA-MP	ARIJEET MISHRA
92	WP(C)/10985/2020 4942/2020	NARAYAN NAYAK-MP	PRASANTA KUMAR MISHRA
93	WP(C)/10986/2020 4943/2020	PRASANTA KUMAR PANDA-MP	SANTANU KUMAR SARANGI
94	WP(C)/10987/2020 4944/2020	GUNANIDHI SAHOO-MP	PRASANTA KUMAR MISHRA
95	WP(C)/10988/2020 4945/2020	MINI NAYAK-MP	SUJATA JENA
96	WP(C)/10989/2020 4946/2020	PRAMOD KUMAR SINGH-MP	SATYANARAYAN MISHRA
97	WP(C)/10990/2020 4947/2020	MOHAN BEHERA-MP	KRISHNA CHANDRA SAHU
98	WP(C)/10992/2020 4948/2020	SWADHIN KUMAR RAY-MP	BIJAY KUMAR ROUT
99	WP(C)/10994/2020 4949/2020	GANESH CHANDRA BEHERA-MP	PRASANTA KUMAR NANDA
100	WP(C)/10997/2020 4950/2020	M/S.SHRIRAM TRANSPORT FINANCE CO.LTD.-MP	M/S.PRABIR RAY
101	WP(C)/16381/2018 4951/2020	ARJUN SANDIL-MP	SIDHARTHA DAS
102	WP(C)/10999/2020 4952/2020	AMIT KUMAR MUND-MP	AMIYA KUMAR MISHRA2
103	WP(C)/11001/2020 4953/2020	MEERA KUMARI-MP	AMIYA KUMAR MISHRA 2
104	WP(C)/11004/2020 4954/2020	MADHUSMITA PRADHAN-MP	DINESH KUMAR PANDA
105	WP(C)/11007/2020 4955/2020	G.M.,IB VALLEY AREA MAHANADI COALFIELDS LTD.,-MP	DEBARAJ MOHANTY
106	WP(C)/9621/2020 4956/2020	NARSINGH MALLIK-MP	A.PATTANAİK
107	WP(C)/11034/2020 4958/2020	MAYADHAR PANDA-MP	SHASHI BHUSAN JENA
108	WP(C)/11040/2020 4959/2020	JUBARAJ MAHALA-MP	PRANAB KUMAR SAMANTRAY
109	WP(C)/11039/2020 4960/2020	BHABANI SANKAR LENKA-MP	SHASHI BHUSAN JENA
110	WP(C)/11041/2020 4961/2020	SARBESWAR SAHU-MP	U.C.MISHRA
111	WP(C)/11042/2020 4962/2020	GOPAL CHANDRA DALABEHERA-MP	ARUN KUMAR ACHARYA
112	WP(C)/11043/2020 4963/2020	PRASANTA ACHARYA-MP	SHASHIBHUSAN BISWAL
113	WP(C)/11044/2020 4964/2020	CHIEF MANAGER CUM AUTHORISED OFFICER-MP	SUBRAT MISHRA
114	WP(C)/11045/2020 4965/2020	BIJAYA KUMAR ACHARYA-MP	SHASHI BHUSAN JENA
115	WP(C)/11046/2020 4966/2020	KIRANBALA SWAIN-MP	H.N.MOHAPATRA
116	WP(C)/11047/2020 4967/2020	JOGINDRA NATH GOUDA-MP	KABIR KUMAR JENA
117	WP(C)/11052/2020 4968/2020	PRAVAKAR PRADHAN-MP	H.N.MOHAPATRA
118	WP(C)/11059/2020 4969/2020	RABINDRA MUDULI-MP	H.N.MOHAPATRA
119	WP(C)/11061/2020 4970/2020	KAMAL KUMAR DASH-MP	MIHIR SEKHAR SAHOO
120	WP(C)/11068/2020 4971/2020	PURNA CHANDRA PARIJA-MP	ALEKH CHANDRA MOHANTY
	WP(C)/11071/2020		

121	4972/2020 WP(C)/11025/2020	HARIHAR SAMAL-MP	GOPAL KRUSHNA MOHANTY
122	4973/2020 WP(C)/11023/2020	BISHNU CHARAN BARIK-MP	GOPAL KRUSHNA MOHANTY
123	4974/2020 WP(C)/11024/2020	PITAMBAR SAHOO-MP	GOPAL KRUSHNA MOHANTY
124	4975/2020 WP(C)/11022/2020	KARUNAKAR JENA-MP	GOPAL KRUSHNA MOHANTY
125	4976/2020 WP(C)/11021/2020	ALEKH CHANDRA BISWAL-MP	GOPAL KRUSHNA MOHANTY
126	4977/2020 WP(C)/11020/2020	ARUN KUMAR DAS-MP	GOPAL KRUSHNA MOHANTY
127	4978/2020 WP(C)/11019/2020	PURUSOTTAM DAS-MP	GOPAL KRUSHNA MOHANTY
128	4979/2020 WP(C)/11018/2020	GOKULANANDA MALIK-MP	GOPAL KRUSHNA MOHANTY
129	4980/2020 WP(C)/11017/2020	PITABAS MALIK-MP	GOPAL KRUSHNA MOHANTY
130	4981/2020 WP(C)/11016/2020	SUSHANTA KUMAR BEHERA-MP	GOPAL KRUSHNA MOHANTY
131	4982/2020 WP(C)/11015/2020	SATRUGHNA PRUSTY-MP	GOPAL KRUSHNA MOHANTY
132	4983/2020 WP(C)/11014/2020	NARAYAN MALIK-MP	GOPAL KRUSHNA MOHANTY
133	4984/2020 WP(C)/11012/2020	UMAKANTA BEHERA-MP	GOPAL KRUSHNA MOHANTY
134	4985/2020 WP(C)/11011/2020	PRAFULLA KUMAR ROUT-MP	GOPAL KRUSHNA MOHANTY
135	4986/2020 WP(C)/11013/2020	SUBAL CHANDRA NAYAK-MP	GOPAL KRUSHNA MOHANTY
136	4987/2020 WP(C)/10303/2018	DR.S.K.DAS MEMORIAL TRUST-MP	M/S.RAMDAS ACHARY
137	4988/2020 WP(C)/11072/2020	PRATAP KUMAR DAS-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
138	4989/2020 WP(C)/11073/2020	LOCHANA KUMAR PRATAPSINGH-MP	M.PRATAP @ P.K.MOHAPATRA
139	4990/2020 WP(C)/11074/2020	GOUTAM RANA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
140	4991/2020 WP(C)/11075/2020	MANGA TIRKEY-MP	M.PRATAP @ P.K.MOHAPATRA
141	4992/2020 WP(C)/11076/2020	BIJAYA KUMAR SAHOO-MP	M.PRATAP @ P.K.MOHAPATRA
142	4993/2020 WP(C)/11077/2020	MAHESH KUMAR PALTASINGH-MP	M.PRATAP @ P.K.MOHAPATRA
143	4994/2020 WP(C)/11078/2020	AMEER KUMAR BEHERA-MP	M.PRATAP @ P.K.MOHAPATRA
144	4995/2020 WP(C)/11079/2020	SECURITY SOLUTION SERVICES-MP	ALOK PRASAD NANDA
145	258/2020 BLAPL/4568/2017	SANTOSH KUMAR DASH-MP	
146	409/2020 ABLAPL/2811/2020	ASHOK KUMAR SHUKLA-MP	
147	410/2020 ABLAPL/2483/2020	TUNIA @ PRAKASH BISWAL-MP	
148	4902/2020 WP(C)/27615/2019	KRUSHNA CHANDRA NAYAK-MP	
149	4903/2020 WP(C)/14725/2019	JAGABANDHU MOHAPATRA-MP	
150	4957/2020 WP(C)/7797/2003	RABINDRA MEDICAL HAL-MP	